

DETAIL OF PETTY OFFENCE CASES UNDER THE SARAL PETTY OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN STATE BANK OF INDIA)

IN THE COURT OF A.C.J.M.IV COURT NO. 28

sr. no.	case no.	Name of parties	under section	Police station	Proposed fine	remarked
1	25950/17	St. v/s Sanjay	129/177	vikasnagar	50	The proposed fine may be deposited in account number ----- (To be filled in by the District judgeship before uploading this proforma on the website) of state Bank of India along with applicable commission after filling up the prescribed challan/ Deposit slip. (The details of the Scheme and challan forma are available on this website)
2	25952/17	St. v/s jitendra @ ramchandra	129/177	vikasnagar	50	
3	25946/17	St. v/s vijay Kumar Kaushal	129/177	vikasnagar	50	
4	25937/17	St. v/s Gaurav	129/177	vikasnagar	50	
5	4198/17	St. v/s Sushil Kumar srivastava	129/177	Mandion	50	

prepared by -

checked by -

A.C.J.M.IV COURT no. 28

LUCKNOW

**DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY
OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN
STATE BANK OF INDIA)**

IN THE COURT OF C.J.M, LUCKNOW

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station/Department	Proposed Fine	Remarks
1	26278/17	श्याम	177	RTO	50/-	the proposed fine may be deposited in Account number (34891515795) To be filled in by the District Judgeship before uploading this proforma onh the website) of State Bank of India along with applicable commissafter filling up the prescribed Challan/Deposit slip, (The details of the Scheme and Challan forms are available on this website)
2	27576/17	रेशमा देवी	177	RTO	50/-	
3	26839/17	मो० जैद	177	RTO	50/-	
4	27925/17	सैमुअल हसन	177	RTO	50/-	
5	27935/17	छोटे लाल	177	RTO	50/-	
6	27002/17	सुनिता	177	RTO	100/-	
7	27075/17	अंकित कुमार	18 / 177	RTO	100/-	
8	27927/17	मो० फारुक	18 / 177	RTO	150/-	
9	26309/17	मोईन	18 / 177	RTO	150/-	
10	28716/17	नरेन्द्र कुमार	18 / 177	RTO	150/-	
11	27591/17	मो० ईदरीश	18 / 177	RTO	150/-	
12	2600/ 17	जितेन्द्र सिंह	177	TI	50/-	
13	26560/17	अब्दुल राशिद	177	TI	50/-	
14	8046/17	मो० फरहान	177	TI	50/-	
15	23413/17	संदीप कुमार	177	TI	50/-	
16	8101/17	शुभम वर्मा	177	TI	50/-	
17	49580/16	अमित यादव	177	TI	50/-	
18	8176/17	देश दीपक	177	TI	50/-	
19	57766/15	प्रशांत सिंह	177	TI	50/-	
20	38331/16	धीरेन्द्र	177	TI	50/-	
21	17631/14	उमाकान्त	177	TI	50/-	
22	38265/17	पिन्टू	177	TI	100/-	
23	26828/17	कफील	177	TI	100/-	
24	27076/17	जितेन्द्र	177	TI	100/-	
25	26299/17	भावना त्रिवेदी	177	TI	100/-	
26	26352/17	मो० हसनैन	177	TI	100/-	
27	28263/17	रिचा बाजपेई	177	TI	100/-	
28	26842/17	कपिल	177	TI	100/-	

Prepared by :-
Checked by :-

Signature of PO.

**DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY
OFFENCE FINE DEPOSIT SCHEME (POWER JYOTI ACCOUNT IN
(STATE BANK OF INDIA)**

IN THE COURT OF A.C.J.M. 1, COURT NO. 25, LUCKNOW

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station/Department	Proposed Fine	Remarks
1	22612/17	रामेन्द्र सिंह	177	निगोहा	150/-	the proposed fine may be deposited in Account number(34891515795) (To be filled in by the District Judgeship before uploading this proforma on the website) of State Bank of India along with applicable commissafter filling up the prescribed Challan/Deposit slip, (The details of the Scheme and Challan forms are available on this website)S
2	23058/17	राजकिशोर	177	निगोहा	150/-	
3	22426/17	शाहिद अब्बास	177	निगोहा	150/-	
4	23133/17	राधेश्याम	177	निगोहा	150/-	
5	23011/17	सुनील कुमार	177	निगोहा	150/-	
6	26856/17	अंकिता गुप्ता	177/129	हुसैनगंज	150/-	
7	26857/17	नौसाद अली	177/129	हुसैनगंज	150/-	
8	26854/17	सुमित	177/129	हुसैनगंज	150/-	
9	26921/17	आशीष कुमार	177/129	हुसैनगंज	150/-	
10	26858/17	जनादन प्रसाद	177/129	हुसैनगंज	150/-	
11	822/17	जसवीर सिंह	177	कैसरबाग	150/-	
12	826/17	विकाश	177	कैसरबाग	150/-	
13	746/17	पवन	177	कैसरबाग	150/-	
14	800/17	ईरशाद	177	कैसरबाग	150/-	
15	804/17	कपिल	177	कैसरबाग	150/-	

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**DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY
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(STATE BANK OF INDIA)**

IN THE COURT OF A.C.J.M. AP (CBI) LUCKNOW

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station/Department	Proposed Fine	Remarks
1	26232/17	उमेश	177	माल	150	the proposed fine may be deposited in Account34891515795 number (To be filled in by the District Judgeship before uploading this proforma onh the website) of State Bank of India along with applicable commissafter filling up the prescribed Challan/Deposit slip, (The details of the Scheme and Challan forms are available on this website)S
2	26222/17	सुशील कुमार	177	माल	150	
3	19952/17	ज्ञानेन्द्र सिंह	177	ठाकुरगंज	150	
4	50094/17	सौरभ यादव	177	ठाकुरगंज	150	
5	67047/17	आसिफ अली	177	वजीरगंज	150	
6	67026/17	आशुतोष वर्मा	177/129	वजीरगंज	150	

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**DETAILS OF PETTY OFFENCE CASES UNDER THE SARAL PETTY
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(STATE BANK OF INDIA)**

IN THE COURT OF J.M-1st LUCKNOW

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station/Department	Proposed Fine	Remarks
1	3217/16	सलीम	177 MV.Act	कैच	50/-	the proposed fine may be deposited in Account34891515795 number (To be filled in by the District Judgeship before uploading this proforma onh the website) of State Bank of India along with applicable commissafter filling up the prescribed Challan/Deposit slip, (The details of the Scheme and Challan forms are available on this website)
2	2734/17	अभिनव	177 MV.Act	कैच	50/-	
3	2721/17	दिनेश	177 MV.Act	कैच	50/-	
4	2744/17	मुजम्मिल	177 MV.Act	कैच	50/-	

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IN THE COURT OF Spl.C.J.M LUCKNOW

Sl. No.	Case Number	Name of Parties	Under Section/Act.	Police Station/Department	Proposed Fine	Remarks
1	43349/15	इलियाज खान	3/181 MV.Act	मलिहाबाद	50/-	the proposed fine may be deposited in Account34891515795 number (To be filled in by the District Judgeship before uploading this proforma onh the website) of State Bank of India along with applicable commissafter filling up the prescribed Challan/Deposit slip, (The details of the Scheme and Challan forms are available on this website)

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(STATE BANK OF INDIA)**

IN THE COURT OF A.C.J.M. 5, COURT NO. 29, LUCKNOW

Sl. No.	Case Number	Name of Parties	Under Section/ Act.	Police Station/Department	Proposed Fine	Remarks
1	43326/16	शशांक भारद्वाज	177	जानकीपुरम	50	the proposed fine may be deposited in Account number(34891515795) (To be filled in by the District Judgeship before uploading this proforma onh the website) of State Bank of India along with applicable commissafter filling up the prescribed Challan/Deposit slip, (The details of the Scheme and Challan forms are available on this website)S
2	43310/16	सचिन कश्यप	177	जानकीपुरम	50	
3	43323/16	दीपक	177	जानकीपुरम	50	
4	10369/17	उमेश	177	बी०के०टी०	50	
5	25323/15	अनिल	177	बी०के०टी०	50	
6	4002/17	हारुन अहमद	177	जानकीपुरम	50	
7	27093/17	राहुल पाल	177	बी०के०टी०	100	
8	6782/17	सर्वेश यादव	177	जानकीपुरम	50	
9	27249/17	अंकित	177	जानकीपुरम	50	
10	27238/17	प्रियाशं मेहरोत्रस	177	जानकीपुरम	50	
11	58357/15	संजय	177	बी०के०टी०	50	

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